## STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF MARCH-2021.

	-		-	ANNEXUR		-					-
				INSTITUTIO	ON FOR THE	DISPOSAL I	FOR THE	MONTH	OF MARCH		Average No.
SL NO	NAME OF THE DISTRICT		OPENING BALANCE	FRESH INSTITUTIO N	INSTITUITIO N THROUGH TRANSFER	DISPOSAL	TRANSF ERRED OUT	MADE OVER	* DATA CLEARAN CE	PENDENCY AS ON 31.03.2021	Average No. of days taken to decide the case
1	Hig	h Court of Karnataka	97	19	0	9	0	0	0	107	2 months 9 days
*No	te:Data Clearance c	olumn has been added, as per the sta		•		ch in Princ	ipal Ben	ch High	Court of K	arnataka	
	1	T	DISTRIC	T JUDICIAR	Y	r	1	1			
		LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83	824	21	5	61	1	0	0	788	2 Years 6 Months 2 days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-84	717	15	6	39	1	0	0	698	1 Year 9 Months 12 days
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-85	418	23	4	76	0	0	0	369	2 Years 3 Months 25 days
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-86	512	20	4	117	0	0	0	419	2Years 2 Months 18 days
1	BENGALURU CITY	LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	525	12	5	170	1	0	0	371	2 Years 9 Months 3 days
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	601	20	7	210	0	0	0	418	3 Years 4 Months 27 days
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	623	18	5	149	0	0	0	497	3 years 1 month 15 days
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	601	16	2	94	0	0	0	525	4 years 8 months 27 days

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		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	0	0	0	0	0	0	0	-
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	67	7	0	1	0	0	0	73	9 months 11 days
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	68	8	0	14	0	0	0	62	7 months 25 days
		Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	-
4	BALLARI	IV Addl. District & Sessions Judge, (Commercial Court), Ballari	386	99	1	50	0	0	0	436	to decide the case - 9 months 11 days 7 months
5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	0	0	0	0	0	0	0	0	-
5	BENGALUKU KUKAL	X Addl. District & Sessions Judge, Bengaluru Rural	1881	40	0	349	0	0	0	1572	
6	BIDAR	Prl.District & Sessions Court, Bidar	690	20	2	123	0	0	0	589	2 months
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	115	0	0	0	0	0	0	115	-
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	183	10	108	7	0	0	0	294	1 month
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	123	5	0	31	0	0	0	97	
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	1	0	0	0	0	0	0	1	-
11		I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	623	54	0	62	0	0	0	615	1 month
	DAKSHINA KANNADA	IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	803	54	0	22	0	0	0	835	

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12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	198	4	0	10	0	0	0	192	1 year 7 months
		Prl. District & Sessions Court,Commercial Court	445	37	0	45	0	23	0	414	9 months 26 days
13	DHARWAD	V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	31	22	12	1	0	0	0	64	to decide the case 1 year 7 months 9 months
14	GADAG	Addl. District & Sessions Court, Gadag	86	87	0	20	0	0	0	153	
15	HASSAN	Prl.District & Sessions Judge, Hassan	902	68	0	1	0	0	0	969	
16	HAVERI	Prl.District and Sessions Court Haveri	71	13	0	2	0	0	0	82	
17	KALABURAGI	Prl District judge, Commercial Court Kalaburagi	41	0	1	1	0	0	0	41	1 month
18	KODAGU	I Addl. District & Sessions Judge	102	2	0	2	0	0	0	102	1 month
19	KOLAR	Prl.District & Sessions Judge, Kolar	41	1	2	9	0	0	0	35	2 months
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	25	1	0	0	0	0	0	26	-
21	MANDYA	Prl. District & Sessions Judge, Mandya	78	6	0	6	0	0	0	78	
	MUCHIDU	Prl.District & Sessions Court, Mysuru	63	10	1	5	0	0	0	69	
22	MYSURU	II Addl. District & Sessions Court, Mysuru	266	13	0	17	0	0	0	262	of days taken to decide the case 1 year 7 months 9 months 26 days 27 days 27 days 10 months 12 days 3 months 28 days 1 month 4 days 1 year 1 month 11 days 1 year 1 month 13 days 1 year 2 months 10 days 6 months 5 days
23	RAICHUR	Prl.District & Sessions Court, Raichur	27	2	0	0	0	0	0	29	-
24	RAMANAGARA	Prl.District & Sessions Court	2	0	0	0	0	0	0	2	-

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		Prl.District & Sessions Court, Shivamogga.	20	10	0	7	0	2	0	21	11 months 11 days
25	SHIVAMOGGA	II Addl.District & Sessions Court, Shivamogga.	22	1	0	4	0	0	0	19	5 months 4 days
20	SHIVAMOUUA	III Addl.District & Sessions Court, Shivamogga.	33	1	0	5	0	0	0	29	6 months 19 days
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	23	2	0	1	0	0	0	24	1 month 17 days
	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	18	5	0	2	0	0	0	21	10 months 20 days
26		II Addl.District & Sessions Court, Tumakuru	20	5	0	3	0	0	0	22	7 months 28 days
		VI Addl.District & Sessions Court, Tumakuru	24	0	0	1	0	0	0	23	1 year 4 days
27	UDUPI	Prl.District & Sessions Court	63	23	0	3	0	0	0	83	7 months 10 days
28	UTTARA KANNADA	Prl. District Court. Karwar	21	0	5	3	0	0	0	23	1 year 2 months
		I Addl. Dist. & Sessions Judge, Vijayapur	4	1	0	2	0	0	0	3	10months 22 days
29	VIJAYAPURA	II Addl. Dist. & Sessions Judge, Vijayapur	7	0	0	0	0	0	0	7	-
		III Addl. Dist. & Sessions Judge, Vijayapur	4	0	0	0	0	0	0	4	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	6	1	0	0	0	0	0	7	-
30	YADGIR	Prl.District & Sessions Court, Yadgir	6	3	0	0	0	0	0	9	-

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Γ					INSTITUTION FOR THE		DISPOSAL FOR THE MONTH OF MARCH					
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			Total	12410	760	170	1725	3	25	0	11587	1 Year 2 Months 17 Days